

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).34066-34067/2009

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing process fee and prayer for interim relief))

Date: 12/01/2011 These Petitions were called on for hearing today.

For Petitioner(s) Mr. Nikhil Nayyar,Adv.
Mr.T.V.S.Raghavendra,adv.

For Respondent(s) Mr. Rajesh Kumar,Adv.
Mr.Anurag Kishore,adv.
Mr. Gunnam Venkateswara Rao ,Adv
Mr.Mukesh Verma,adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of Respondent No.1.

List the matter on 17.02.2011.

(Sunil Thomas)
Registrar

SB